

DIVISION BENCH
COURT - II

O-213

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

TP/150(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 29TH APRIL 2024

IN THE MATTER OF	BHARAT HEAVY ELECTRICALS LIMITED VS CORPORATE POWER LIMITED
UNDER SECTION	SEC 433(E)/433(F) OF CA 1956

Appearance (via video conferencing/physically)

Mr. Anunoy Basu, Adv.

] For Bharat Heavy Electricals Limited

ORDER

1. Learned Counsel for the Bharat Heavy Electricals Limited present.
2. In view of the fact that Corporate Power Limited, the Respondent herein has already in liquidation by an order dated 8th October, 2021 passed by this Tribunal, we feel that nothing survives for adjudication in the present application.
3. Therefore, TP/150(KB)2023 dismissed as infructuous.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**